

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, JODHPUR

I/5

ORDER SHEET

Original APPLICATION NO. OF 2005 (Det. No. 183/05)

Applicant (s) Mamta Baniwal

Respondent (s) U.O.-I. Nos

Advocate for
Applicant (s)

Advocate for
Respondents (s)

Notes Of the Registry

Orders Of The Tribunal

05-9-05

None present for applicant.

Defects have not removed
despite sufficient time granted
to applicant. The registration of
this O.A. is declined as per
Honorable Court decision/orders
dated 03/08/2005.

cc-1

(K.C. Goyal)
S.O.-CJ

for Registrar.

Part II and III destroyed
in my presence on 17-1-14
under the supervision of
section officer () as per
order dated 18/12/13.

Section officer (Records)

see copy
filed
15/9/05

Dr. A.A. Khanwala
Dr. Harish Prasad